

**CHANDRASEKHAR** : (a) The Children Act, 1960 (Central) which is applicable to all the Union Territories was amended suitably in 1978 to plug the loopholes in the Act. The implementation of the Children's Acts and the welfare measures for juvenile delinquents come under the purview of the State Governments.

(b) Presently, there is no proposal to constitute a National Commission on the problem of children.

#### **Purchase of Ships from Foreign Shipyards**

**2725. SHRI AMAL DATTA** : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the reasons behind Government's decision to purchase ship from the foreign shipyards instead of setting up of a shipyard complex in the country, which would save the foreign currency as well as fulfil our demand and provide jobs to the unemployed persons ;

(b) whether Government propose to change its decision ; and

(c) if not, the reasons therefor ?

**THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI)** : (a), (b) and (c) : Permission to shipping companies to purchase ship from foreign shipyards is given after thoroughly examining all aspects like the capacity/capability of Indian shipyards to build such ships, the pari passu obligation of the shipping companies, the time to be taken by the Indian shipyards to build the ship, the terms of deferred credit offered by the foreign shipyard, the price required to be paid to the foreign shipyard vis-a-vis the price of indigenous shipyard etc. It has not been possible to set up an additional shipyard as it is not possible to provide funds at this stage, due to budgetary constraints and other national priorities.

#### **Power Finance and Development Corporation**

**2726. SHRIMATI JAYANTI PATNAIK** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have a proposal to set up the Power Finance and Development Corporation during the current Financial Year ;

(b) if so, the reasons of the delay in implementing the above proposal ; and

(c) what specific roles are going to be played by the above power finance and development corporation ; in taking up new projects ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU)** : (a) to (c) : A proposal to set up a Power Finance Corporation is under examination.

#### **Proposal to Establish International Hindi University**

**2727. SHRI CHINTAMANI PANIGRAHI** : Will the Minister of EDUCATION be pleased to state :

(a) whether there is any proposal before Government to establish International Hindi University ;

(b) if so, its location and the amount allocated for it ; and

(c) the other details thereof ?

**THE MINISTER OF EDUCATION (SHRI K. C. PANT)** : (a) A proposal to establish an International Hindi University has been included in the Seventh Plan proposals of the Ministry of Education. These proposals have yet to be approved by the Planning Commission.

(b) and (c) : Decisions about these will have to await the approval of the proposal.